

DIVISION BENCH
COURT - I

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/227(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS AGARPARA JUTE FILMS & PRODUCTION PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance(via video conference/physically)

Ms. Neha Somani, Pr. C.S

] For the Respondent

ORDER

1. None appears for RoC, West Bengal. Await presence.
2. Ld. Counsel for the Respondent present.
3. Post this matter on **20.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)